

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:7000

ANSWERED ON:18.05.2012

THE SCHEDULED TRIBES AND OTHER TRADITIONAL FOREST DWELLERS RECOGNITION OF FOREST RIGHTS ACT

Laguri Shri Yashbant Narayan Singh; Vasava Shri Mansukhbhai D.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the joint committee of Ministry of Tribal Affairs and Ministry of Environment and Forest have discussed the issue of implementation of the Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 and conferring forest rights to tribal people;

(b) if so, the details and the outcome thereof ; and

(c) the action taken by the said committee to remove the obstacles in the implementation of said Act and the success achieved in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a): Yes, Madam. A Joint Committee of the Ministry of Environment & Forests and Ministry of Tribal Affairs was constituted in April, 2010, to study in detail the implementation of the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 including factors that are aiding/impeding its implementation and recommend necessary policy changes in the future management of the forestry sector in India which may be necessary as a consequence of implementation of the Act.

(b) & (c): The Committee has given its specific findings and recommendations on several aspects of Forest Rights Act which include (i) Implementation of FRA: Process and institutions (ii) Implementation of FRA: Individual Forest Rights (iii) Implementation of FRA: Community Forest Rights (iv) Implementation of FRA: Implementation of Development Projects (v) Implementation for Special Groups (vi) Protected Areas and Critical Wildlife Habitats (vii) Future Structure of Forest Governance (viii) Enhancing Livelihoods through NTFPs (ix) Convergence of Development Programmes for STs and OTFDs. The committee has submitted its Report to the Government which is under examination.